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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/15	TP 39/17	Admission	433( e) / 433(f)	Patel Roadways Vs Electronics & Controls Powers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Sivarama Krishnan 2259299922 Advocate	Respondent	Srs
2)	S. RAMAKRISHNAN 9845161921 Advocate (Proxy Counsel)	Petitioner	Ramakrishnan

**ORDER**

Counsel for petitioner is present. Counsel for respondent is also present.  
He has filed statement of objections. For hearing 3/10/2017 petitioner to comply objections in the meanwhile.

  
**MEMBER(J)**

  
**MEMBER(T)**